

ITEM NO.12

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).7649/2023

[Arising out of impugned final judgment and order dated 14-03-2023 in WP(C) No.1225/2021 passed by the High Court of Delhi at New Delhi]

HIMANSHU SINGH &amp; ORS.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

IA No. 281052/2024 - APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS

IA No. 43060/2025 - APPLICATION FOR PERMISSION

IA No. 196155/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 34113/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 1045/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 172318/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 221580/2024 - CLARIFICATION/DIRECTION

IA No. 281053/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 76275/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 281051/2024 - INTERVENTION APPLICATION

IA No. 6732/2025 - INTERVENTION APPLICATION

IA No. 1029/2025 - INTERVENTION APPLICATION

IA No. 295541/2024 - INTERVENTION APPLICATION

IA No. 288900/2024 - INTERVENTION/IMPLEADMENT

IA No. 34110/2025 - INTERVENTION/IMPLEADMENT

IA No. 255501/2024 - INTERVENTION/IMPLEADMENT

IA No. 253415/2024 - INTERVENTION/IMPLEADMENT

IA No. 77466/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 76271/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 7626/2023 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76134/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 77194/2023

FOR impleading party ON IA 113197/2023

FOR INTERVENTION/IMPLEADMENT ON IA 113197/2023

FOR impleading party ON IA 138848/2023

FOR INTERVENTION/IMPLEADMENT ON IA 138848/2023

FOR impleading party ON IA 232605/2023

FOR INTERVENTION/IMPLEADMENT ON IA 232605/2023

FOR impleading party ON IA 239812/2023  
 FOR INTERVENTION/IMPLEADMENT ON IA 239812/2023  
 FOR APPLICATION FOR SUBSTITUTION ON IA 183250/2024  
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 200301/2024  
 IA No. 200301/2024 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 76134/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 77194/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 9409/2023 (XIV)  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 92592/2023  
 FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 92593/2023  
 IA No. 92592/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 92593/2023 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS  
SLP(C) No. 9194/2023 (XIV)  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 91034/2023  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 91041/2023  
 IA No. 91041/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 91034/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 9313/2023 (XIV)  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 91767/2023  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 91768/2023  
 IA No. 91768/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 91767/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 12043/2023 (XIV)  
 IA No. 64022/2024 - ADDITION / DELETION / MODIFICATION PARTIES  
 IA No. 113601/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 16532/2023 (XIV)  
 IA No. 124801/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 12453/2023 (XIV)  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 198232/2023  
 IA No. 198232/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 11223-11235/2023 (XIV)  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 106602/2023  
 IA No. 106602/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 10798-10799/2023 (XIV)  
 FOR  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
 104344/2023  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 104346/2023  
 FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA  
 256516/2024  
 IA No. 256516/2024 - CONDONATION OF DELAY IN FILING COUNTER  
 AFFIDAVIT  
 IA No. 104346/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 104344/2023 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 SLP(C) No. 11650/2023 (XIV)  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 104765/2023  
 IA No. 104765/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 SLP(C) No. 12668/2023 (XIV)  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 120258/2023  
 IA No. 120258/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 SLP(C) No. 11307/2023 (XIV)  
 IA  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 107259/2023  
 FOR APPLICATION FOR PERMISSION ON IA 253511/2024  
 IA No. 253511/2024 - APPLICATION FOR PERMISSION  
 IA No. 107259/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 SLP(C) No. 11931/2023 (XIV)  
  
 IA No. 113457/2023 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 SLP(C) No. 12435/2023 (XIV)  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
 119476/2023  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 119478/2023  
 IA No. 119478/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 119476/2023 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 SLP(C) No. 12691/2023 (XIV)  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
 120456/2023  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 120458/2023  
 IA No. 120458/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 120456/2023 - PERMISSION TO FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES****SLP(C) No. 14471-14477/2023 (XIV)****IA No. 14148/2024 - APPLICATION FOR SUBSTITUTION****IA No. 256487/2024 - CONDONATION OF DELAY IN FILING****IA No. 128065/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 128064/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****IA No. 230316/2023 - WITHDRAWAL OF CASE / APPLICATION****SLP(C) No. 12309/2023 (XIV)****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 117440/2023****IA No. 117440/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 12321/2023 (XIV)****FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 117612/2023****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 117613/2023****IA No. 117613/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 117612/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****SLP(C) No. 13164/2023 (XIV)****IA****FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 123214/2023****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 123215/2023****IA No. 123215/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 123214/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****SLP(C) No. 16133/2023 (XIV)****FOR****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 138574/2023****IA No. 138574/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 10173/2023 (XIV)****FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 100994/2023****FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 100998/2023****IA No. 100994/2023 - EXEMPTION FROM FILING AFFIDAVIT****IA No. 100998/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****SLP(C) No. 22072/2023 (XIV)****FOR****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 154025/2023****IA No. 154025/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

SLP(C) No. 20555/2023 (XIV)  
IA  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
162078/2023  
IA No. 162078/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 12343/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
117922/2023  
IA No. 117922/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 12428/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
119401/2023  
IA No. 119401/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 16136/2023 (XIV)  
IA  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
134439/2023  
IA No. 250137/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT  
IA No. 134439/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 17384/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
139892/2023  
IA No. 139892/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 16131/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
134381/2023  
IA No. 134381/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 12923/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
120562/2023  
IA No. 120562/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 16132/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
134484/2023  
IA No. 134484/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 18592/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
151784/2023

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 97971/2024  
 IA No. 97971/2024 - ADDITION / DELETION / MODIFICATION PARTIES  
 IA No. 151784/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

SLP(C) No. 13490/2023 (XIV)

SLP(C) No. 23485/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 194373/2023

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 1594/2024  
 IA No. 194373/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

SLP(C) No. 18595/2023 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 139223/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 201375/2023

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 98357/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 167247/2024

IA No. 167247/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 98357/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 139223/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

SLP(C) No. 15367/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 134874/2023

IA No. 134874/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

SLP(C) No. 18598/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 153688/2023

FOR APPLICATION FOR PERMISSION ON IA 25261/2024

FOR impleading party ON IA 25262/2024

FOR INTERVENTION/IMPLEADMENT ON IA 25262/2024

FOR CLARIFICATION/DIRECTION ON IA 199921/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 217184/2024

FOR APPLICATION FOR PERMISSION ON IA 217488/2024

FOR impleading party ON IA 217494/2024

FOR INTERVENTION/IMPLEADMENT ON IA 217494/2024

FOR impleading party ON IA 217529/2024

FOR INTERVENTION/IMPLEADMENT ON IA 217529/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 226083/2024

FOR APPLICATION FOR PERMISSION ON IA 226084/2024

IA No. 217184/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 97908/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 199921/2024 - CLARIFICATION/DIRECTION

IA No. 153688/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

SLP(C) No. 17258/2024 (XIV)

IA No. 130317/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

IA No. 192339/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 14330/2023 (XIV)  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 127351/2023  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 127363/2023  
IA No. 127363/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 127351/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 14479/2023 (XIV)

IA No. 256509/2024 - CONDONATION OF DELAY IN FILING  
IA No. 128087/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 128086/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 16509/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 121048/2023  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 121049/2023  
IA No. 121048/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 121049/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 26129/2023 (XIV)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 233579/2023  
IA No. 233579/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 14866/2023 (XIV)  
IA  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132038/2023  
IA No. 132038/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 14603/2023 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128773/2023  
IA No. 128773/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 16088/2023 (XIV)  
[  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 143601/2023  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 282703/2024  
IA No. 143601/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 282703/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15749/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 139556/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 281263/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 281266/2024

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 281269/2024

IA No. 281266/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 281269/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 139556/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 281263/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16733/2023 (XIV)

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FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 150569/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 150570/2023

FOR APPLICATION FOR PERMISSION ON IA 177132/2023

IA No. 150569/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 150570/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16791/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 151248/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 15013/2024

FOR impleading party ON IA 31726/2024

FOR INTERVENTION/IMPLEADMENT ON IA 31726/2024

IA No. 59489/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 151248/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21098/2024 (XIV)

IA No. 177150/2023 - APPLICATION FOR PERMISSION

IA No. 158503/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 14643/2023 (XIV)

IA No. 129007/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 129008/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 27480/2023 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 245236/2023

IA No. 245236/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 18601/2023 (XIV)



**IA No. 148760/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 18602/2023 (XIV)**

**FOR**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155768/2023**

**IA No. 155768/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 23467/2023 (XIV)**

**IA**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 201172/2023**

**IA No. 201172/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 18594/2023 (XIV)**

**FOR**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 149878/2023**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 149879/2023**

**FOR APPLICATION FOR PERMISSION ON IA 177171/2023**

**IA No. 149879/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 149878/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 20556-20559/2023 (XIV)**

**FOR**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 170292/2023**

**FOR APPLICATION FOR SUBSTITUTION ON IA 15011/2024**

**FOR APPLICATION FOR PERMISSION ON IA 25645/2024**

**IA No. 25645/2024 - APPLICATION FOR PERMISSION**

**IA No. 170292/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 18605/2023 (XIV)**

**FOR**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 157647/2023**

**FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 59365/2024**

**IA No. 59365/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT**

**IA No. 157647/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 20553/2023 (XIV)**

**FOR**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 163509/2023**

**IA No. 163509/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 21789/2023 (XIV)**

**FOR**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 179376/2023**

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
179379/2023

IA No. 179379/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 179376/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 20525-20526/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
162116/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
162117/2023

IA No. 162116/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 162117/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 21100/2024 (XIV)

IA No. 256506/2024 - CONDONATION OF DELAY IN FILING COUNTER  
AFFIDAVIT

IA No. 171357/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21792/2023 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
178234/2023

FOR impleading party ON IA 178891/2024

FOR INTERVENTION/IMPLEADMENT ON IA 178891/2024

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 178924/2024

FOR APPLICATION FOR PERMISSION ON IA 178926/2024

IA No. 178926/2024 - APPLICATION FOR PERMISSION

IA No. 178924/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 178234/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 21770/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
177268/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
177270/2023

IA No. 177268/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 177270/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 20527/2023 (XIV)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
165773/2023

IA No. 165773/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 20561/2023 (XIV)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
171560/2023

IA No. 171560/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 21778/2023 (XIV)

IA

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 177960/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177963/2023

IA No. 177963/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 177960/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 23885/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 196446/2023

IA No. 196446/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 22073/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 188173/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 14938/2024

IA No. 14938/2024 - APPLICATION FOR SUBSTITUTION

IA No. 188173/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 23486/2023 (XIV)

IA No. 206130/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6439/2024 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 54942/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 148975/2024

IA No. 54942/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 148975/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 695/2024 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 266175/2023

IA No. 266175/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 26128/2023 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 230460/2023

IA No. 230460/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 23298/2023 (XIV)

FOR

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 212993/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
212994/2023

FOR impleading party ON IA 237966/2024

FOR INTERVENTION/IMPLEADMENT ON IA 237966/2024

IA No. 212994/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 237966/2024 - INTERVENTION/IMPLEADMENT

IA No. 212993/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 24571/2023 (XIV)

SLP(C) No. 24572/2023 (XIV)

SLP(C) No. 26389/2023 (XIV)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
234068/2023

IA No. 234068/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

W.P.(C) No. 1232/2023 (X)

SLP(C) No. 27482/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
243181/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
226069/2024

IA No. 243181/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 226069/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 27484/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
248578/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
225961/2024

IA No. 248578/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 225961/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 694/2024 (XIV)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
264212/2023

FOR EXEMPTION FROM FILING O.T. ON IA 264214/2023

IA No. 264212/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 264214/2023 - EXEMPTION FROM FILING O.T.

W.P.(C) No. 1216/2023 (X)

SLP(C) No. 25407/2023 (XIV)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
235809/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
225084/2024

IA No. 235809/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 225084/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 27481/2023 (XIV)  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 225414/2024

IA No. 225414/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 26752/2023 (XIV)  
SLP(C) No. 27483/2023 (XIV)  
FOR  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 248513/2023  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 248516/2023

IA No. 248516/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 248513/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 693/2024 (XIV)  
FOR  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 263545/2023  
FOR impleading party ON IA 24083/2024  
FOR INTERVENTION/IMPLEADMENT ON IA 24083/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 162974/2024

IA No. 263545/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24083/2024 - INTERVENTION/IMPLEADMENT

IA No. 162974/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 692/2024 (XIV)

IA  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 259254/2023  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 259255/2023  
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 243110/2024

IA No. 243110/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 259255/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 259254/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 15820/2024 (XIV)

IA  
FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 257407/2023  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 257413/2023  
FOR impleading party ON IA 115441/2024  
FOR INTERVENTION/IMPLEADMENT ON IA 115441/2024  
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 243120/2024

IA No. 243120/2024 - ADDITION / DELETION / MODIFICATION PARTIES

**IA No. 257413/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 115441/2024 - INTERVENTION/IMPLEADMENT**

**IA No. 257407/2023 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS**

**SLP(C) No. 2785/2024 (XIV)**

**IA**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 9054/2024**

**IA No. 9054/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 16085/2024 (XIV)**

**IA**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 37396/2024**

**IA No. 37396/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 3204/2024 (XIV)**

**IA No. 21364/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 16084/2024 (XIV)**

**FOR**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 37182/2024**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 37183/2024**

**FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 239201/2024**

**IA No. 239201/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES**

**IA No. 37182/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 37183/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 6440/2024 (XIV)**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 57302/2024**

**IA No. 57302/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 8744/2024 (XIV)**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 81026/2024**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 81027/2024**

**IA No. 81026/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 81027/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 9576/2024 (XIV)**

**FOR**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 88403/2024**

**IA No. 88403/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 16095/2024 (XIV)**

**IA**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 97577/2024**

**IA No. 97577/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 15822/2024 (XIV)**

**IA**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119726/2024**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 119727/2024**

**FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 230959/2024**

**IA No. 230959/2024 - ADDITION / DELETION / MODIFICATION PARTIES**

**IA No. 119727/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 119726/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 15823/2024 (XIV)**

**IA**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 141150/2024**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 141152/2024**

**IA No. 141152/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 141150/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 12077/2023 (XI)**

**IA No. 106721/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 113108/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 9577-9579/2023 (XIV)**

**only**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94150/2023**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 94151/2023**

**FOR DISCHARGE OF ADVOCATE ON RECORD ON IA 267563/2024**

**IA No. 267563/2024 - DISCHARGE OF ADVOCATE ON RECORD**

**IA No. 94151/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 94150/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 8685-8686/2023 (XIV)**

**IA No. 129279/2023 - APPLICATION FOR TRANSPOSITION**

**IA No. 256503/2024 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT**

IA No. 86614/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 87490/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 86615/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11907/2023 (XIV)

IA No. 113455/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 14544/2024 (XIV)

IA No. 119211/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 148985/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 982/2024 (XIV)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 167240/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 167244/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 167245/2024

IA No. 167240/2024 - CONDONATION OF DELAY IN FILING

IA No. 167244/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 167245/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 14481/2024 (XIV)

IA

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 113428/2024

IA No. 113428/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 17404/2024 (XIV)

IA

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 166064/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 166065/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 166066/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 166068/2024

FOR CONDONATION OF DELAY IN FILING ON IA 166072/2024

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 194779/2024

IA No. 166072/2024 - CONDONATION OF DELAY IN FILING

IA No. 194779/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 166068/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 166065/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT



IA No. 166064/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 166066/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) SLP(C) No. 23736/2024 (XIV)

IA No. 143640/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 143638/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 19115/2024 (XIV)

[TO

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 217792/2024

FOR CONDONATION OF DELAY IN FILING ON IA 217793/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 217794/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 217795/2024

FOR impleading party ON IA 217797/2024

FOR INTERVENTION/IMPLEADMENT ON IA 217797/2024

IA No. 217795/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 217792/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 217794/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 23405/2024 (XIV)

IA

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 182197/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 182198/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 182199/2024

FOR CONDONATION OF DELAY IN FILING ON IA 182200/2024

IA No. 182200/2024 - CONDONATION OF DELAY IN FILING

IA No. 182197/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 182199/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 182198/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 28998/2024 (XIV)

IA No. 230992/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 160975/2024 - CONDONATION OF DELAY IN FILING

IA No. 160973/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

W.P.(C) No. 476/2024 (X)

FOR ?

FOR GRANT OF INTERIM RELIEF ON IA 164086/2024

IA No. 164086/2024 - GRANT OF INTERIM RELIEF

Diary No(s). 34107/2024 (XIV)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 181727/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 181731/2024

FOR impleading party ON IA 181743/2024  
 FOR INTERVENTION/IMPLEADMENT ON IA 181743/2024  
 IA No. 181727/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 181731/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

Diary No(s). 35780/2024 (XIV)

[  
 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 223514/2024  
 FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 223520/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 223521/2024  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 223523/2024  
 FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA  
 223524/2024  
 IA No. 223521/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 223524/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE  
 DEFECTS  
 IA No. 223523/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

Diary No(s). 36647/2024 (XIV)

IA  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 201318/2024  
 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 201319/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 201322/2024  
 IA No. 201322/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 201318/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 201319/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 36871/2024 (XIV)

IA  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
 192918/2024  
 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 192921/2024  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 192922/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 192923/2024  
 FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 192926/2024  
 FOR impleading party ON IA 194060/2024  
 FOR INTERVENTION/IMPLEADMENT ON IA 194060/2024  
 IA No. 192923/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 192922/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 192918/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 192921/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 37832/2024 (XIV)

IA  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 210031/2024  
 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 210034/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 210035/2024  
 IA No. 210035/2024 - CONDONATION OF DELAY IN FILING

IA No. 210034/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
Diary No(s). 37850/2024 (XIV)

IA No. 232862/2024 - CONDONATION OF DELAY IN FILING  
IA No. 232871/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 232869/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 232867/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 232868/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
Diary No(s). 37912/2024 (XIV)

IA

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 203256/2024

FOR CONDONATION OF DELAY IN FILING ON IA 203258/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 221314/2024

IA No. 203258/2024 - CONDONATION OF DELAY IN FILING

IA No. 221314/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 203256/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 39409/2024 (XIV)

IA

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 208255/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 208256/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208257/2024

FOR CONDONATION OF DELAY IN FILING ON IA 208258/2024

IA No. 208258/2024 - CONDONATION OF DELAY IN FILING

IA No. 208257/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 208255/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 208256/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
Diary No(s). 40352/2024 (XIV)

Diary No(s). 41027/2024 (XIV)

IA No. 246501/2024 - CONDONATION OF DELAY IN FILING

IA No. 246503/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 250549/2024 - INTERVENTION/IMPLEADMENT

IA No. 246498/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 246500/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
Diary No(s). 41028/2024 (XIV)

IA

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 221533/2024

FOR CONDONATION OF DELAY IN FILING ON IA 221534/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 221538/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 221539/2024

FOR impleading party ON IA 221687/2024

FOR INTERVENTION/IMPLEADMENT ON IA 221687/2024

IA No. 221534/2024 - CONDONATION OF DELAY IN FILING

IA No. 221538/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 221539/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 221533/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 41150/2024 (XIV)

FOR

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 212875/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 212876/2024

FOR CONDONATION OF DELAY IN FILING ON IA 212880/2024

FOR impleading party ON IA 214713/2024

FOR INTERVENTION/IMPLEADMENT ON IA 214713/2024

IA No. 212880/2024 - CONDONATION OF DELAY IN FILING

IA No. 212876/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 212875/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 41151/2024 (XIV)

IA

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 209647/2024

FOR CONDONATION OF DELAY IN FILING ON IA 209648/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 209649/2024

FOR impleading party ON IA 209654/2024

FOR INTERVENTION/IMPLEADMENT ON IA 209654/2024

IA No. 209648/2024 - CONDONATION OF DELAY IN FILING

IA No. 209649/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 41154/2024 (XIV)

IA No. 223569/2024 - CONDONATION OF DELAY IN FILING

IA No. 223570/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 41162/2024 (XIV)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 214241/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 214242/2024

IA No. 214241/2024 - CONDONATION OF DELAY IN FILING

IA No. 214242/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 41648/2024 (XIV)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 214854/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 214855/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 215933/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 261237/2024  
IA No. 261237/2024 - ADDITION / DELETION / MODIFICATION PARTIES  
IA No. 214854/2024 - CONDONATION OF DELAY IN FILING  
IA No. 214855/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 215933/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
Diary No(s). 41984/2024 (XIV)  
FOR  
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 234635/2024  
FOR CONDONATION OF DELAY IN FILING ON IA 234636/2024  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
234637/2024  
FOR impleading party ON IA 234638/2024  
FOR INTERVENTION/IMPLEADMENT ON IA 234638/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
238858/2024  
IA No. 234636/2024 - CONDONATION OF DELAY IN FILING  
IA No. 234637/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 238858/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 234635/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
Diary No(s). 42295/2024 (XIV)  
IA  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
215907/2024  
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 215908/2024  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
215909/2024  
FOR CONDONATION OF DELAY IN FILING APPEAL ON IA 215910/2024  
FOR EXEMPTION FROM FILING O.T. ON IA 215913/2024  
IA No. 215910/2024 - CONDONATION OF DELAY IN FILING APPEAL  
IA No. 215909/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 215913/2024 - EXEMPTION FROM FILING O.T.  
IA No. 215907/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
Diary No(s). 42650/2024 (XIV)  
IA  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
216092/2024  
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 216093/2024  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
216095/2024  
FOR CONDONATION OF DELAY IN FILING ON IA 216097/2024  
FOR EXEMPTION FROM FILING O.T. ON IA 216098/2024  
IA No. 216097/2024 - CONDONATION OF DELAY IN FILING  
IA No. 216095/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 216098/2024 - EXEMPTION FROM FILING O.T.  
IA No. 216092/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 42771/2024 (XIV)

IA

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 229145/2024  
FOR CONDONATION OF DELAY IN FILING ON IA 229149/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
229151/2024

FOR impleading party ON IA 229156/2024

FOR INTERVENTION/IMPLEADMENT ON IA 229156/2024

IA No. 229149/2024 - CONDONATION OF DELAY IN FILING

IA No. 229151/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 229156/2024 - INTERVENTION/IMPLEADMENT

IA No. 229145/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 43165/2024 (XIV)

[TO

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 221009/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
221020/2024

FOR CONDONATION OF DELAY IN FILING ON IA 221021/2024

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 221023/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
221025/2024

FOR impleading party ON IA 221033/2024

FOR INTERVENTION/IMPLEADMENT ON IA 221033/2024

IA No. 221021/2024 - CONDONATION OF DELAY IN FILING

IA No. 221025/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 221020/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 221009/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 43411/2024 (XIV)

IA

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA  
251742/2024

FOR CONDONATION OF DELAY IN FILING ON IA 251744/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 251747/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
251749/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
251756/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 251760/2024

FOR impleading party ON IA 251761/2024

FOR INTERVENTION/IMPLEADMENT ON IA 251761/2024

IA No. 251760/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 251744/2024 - CONDONATION OF DELAY IN FILING

IA No. 251742/2024 - CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS

IA No. 251749/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 251761/2024 - INTERVENTION/IMPLEADMENT

IA No. 251756/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 251747/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 43452/2024 (XIV)  
FOR  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 222083/2024  
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 222084/2024  
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 222085/2024  
FOR CONDONATION OF DELAY IN FILING ON IA 222086/2024  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 222087/2024  
FOR impleading party ON IA 222089/2024  
FOR INTERVENTION/IMPLEADMENT ON IA 222089/2024  
IA No. 222086/2024 - CONDONATION OF DELAY IN FILING  
IA No. 222087/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 222083/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 222084/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 43699/2024 (XIV)  
[TO  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 220872/2024  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 220873/2024  
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 220876/2024  
FOR CONDONATION OF DELAY IN FILING ON IA 220879/2024  
IA No. 220879/2024 - CONDONATION OF DELAY IN FILING  
IA No. 220873/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 220872/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 220876/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 43814/2024 (XIV)  
IA  
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 251507/2024  
FOR CONDONATION OF DELAY IN FILING ON IA 251508/2024  
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 251509/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 251510/2024  
FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 251512/2024  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 251514/2024  
FOR impleading party ON IA 251535/2024  
FOR INTERVENTION/IMPLEADMENT ON IA 251535/2024  
IA No. 251512/2024 - ADDITION / DELETION / MODIFICATION PARTIES  
IA No. 251508/2024 - CONDONATION OF DELAY IN FILING  
IA No. 251509/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS  
IA No. 251514/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 251535/2024 - INTERVENTION/IMPLEADMENT  
IA No. 251510/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 251507/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) SLP(C) No. 22576/2024 (XIV)  
 FOR  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 223305/2024  
 IA No. 223305/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
 W.P.(C) No. 681/2024 (X)  
 FOR  
 FOR STAY APPLICATION ON IA 236900/2024  
 IA No. 236900/2024 - STAY APPLICATION  
 Diary No(s). 44231/2024 (XI)  
 FOR  
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 244514/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 244515/2024  
 FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 244516/2024  
 IA No. 244515/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 244516/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS  
 IA No. 244514/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
 Diary No(s). 44328/2024 (XIV)  
 IA  
 FOR CONDONATION OF DELAY IN FILING ON IA 232138/2024  
 FOR PERMISSION TO FILE APPLICATION FOR DIRECTION ON IA 279432/2024  
 IA No. 232138/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 279432/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION  
 W.P.(C) No. 699/2024 (X)  
 FOR  
 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 278905/2024  
 IA No. 278905/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES  
 Diary No(s). 45036/2024 (XIV)  
 IA  
 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 240595/2024  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 240596/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 240598/2024  
 FOR impleading party ON IA 240599/2024  
 FOR INTERVENTION/IMPLEADMENT ON IA 240599/2024  
 IA No. 240598/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 240596/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 240599/2024 - INTERVENTION/IMPLEADMENT  
 IA No. 240595/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 48091/2024 (XIV)  
 IA  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 246525/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 247537/2024



IA No. 247537/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 246525/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

Diary No(s). 49573/2024 (XIV)

IA

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 264856/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 264858/2024  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 264859/2024

FOR impleading party ON IA 264860/2024

FOR INTERVENTION/IMPLEADMENT ON IA 264860/2024

IA No. 264858/2024 - CONDONATION OF DELAY IN FILING

IA No. 264859/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

IA No. 264860/2024 - INTERVENTION/IMPLEADMENT

IA No. 264856/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 49635/2024 (XIV)

IA No.251795/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

IA No. 251795/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

Diary No(s). 49642/2024 (XIV)

FOR

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 290252/2024  
 FOR CONDONATION OF DELAY IN FILING ON IA 290255/2024  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 290256/2024

IA No. 290255/2024 - CONDONATION OF DELAY IN FILING

IA No. 290256/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

IA No. 290252/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 252/2025 (XIV)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 20766/2025  
 FOR CONDONATION OF DELAY IN FILING ON IA 20768/2025  
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
 20772/2025

FOR impleading party ON IA 20775/2025

FOR INTERVENTION/IMPLEADMENT ON IA 20775/2025

IA No. 20768/2025 - CONDONATION OF DELAY IN FILING

IA No. 20772/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

IA No. 20775/2025 - INTERVENTION/IMPLEADMENT

IA No. 20766/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 762/2025 (XIV)

[TO BE TAKEN UP ALONG WITH ITEM NO.34 I.E. SLP(C) No.  
 7649/2023].....

IA No. 17558/2025 - CONDONATION OF DELAY IN FILING

IA No. 17560/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT

IA No. 17563/2025 - INTERVENTION/IMPLEADMENT

IA No. 17561/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 26273/2024 (XIV)

IA No.173372/2024-CONDONATION OF DELAY IN FILING and IA

**No.173374/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
and IA No.173371/2024-CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS**

**Diary No(s). 30849/2024 (XIV)**

**IA No. 277068/2024 - AMENDMENT OF APPEAL / PETITION / I.A.**

**IA No. 275724/2024 - CONDONATION OF DELAY IN FILING**

**IA No. 275722/2024 - CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS**

**IA No. 275725/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**IA No. 13633/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**Diary No(s). 38346/2024 (XIV)**

**IA No. 301825/2024 - CONDONATION OF DELAY IN FILING**

**IA No. 301826/2024 - CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS**

**IA No. 301827/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**IA No. 301823/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**Diary No(s). 47722/2024 (XIV)**

**FOR ADMISSION and I.R.**

**IA No. 34319/2025 - CONDONATION OF DELAY IN FILING**

**IA No. 34322/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**IA No. 34318/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**Diary No(s). 49569/2024 (XIV)**

**----- FOR ADMISSION and I.R. and IA No.294770/2024-CONDONATION OF  
DELAY IN FILING and IA No.294773/2024-EXEMPTION FROM FILING C/C OF  
THE IMPUGNED JUDGMENT and IA No.294783/2024-**

**INTERVENTION/IMPLEADMENT and IA No.294769/2024-PERMISSION TO FILE  
PETITION (SLP/TP/WP/..) and IA No.294774/2024-CONDONATION OF DELAY  
IN REFILING / CURING THE DEFECTS**

**Diary No(s). 50528/2024 (IV-A)**

**Diary No(s). 53484/2024 (XIV)**

**IA No.280549/2024-CONDONATION OF DELAY IN FILING and IA  
No.280548/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
and IA No.280551/2024-INTERVENTION/IMPLEADMENT**

**Diary No(s). 54397/2024 (XIV)**

**IA No. 30993/2025 - CONDONATION OF DELAY IN FILING**

**IA No. 30994/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**W.P.(C) No. 861/2024 (X)**

**FOR ADMISSION**

**Diary No(s). 57951/2024 (XIV)**

**IA No. 302035/2024 - CONDONATION OF DELAY IN FILING**

**IA No. 302034/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**W.P.(C) No. 104/2025 (X)**

**FOR ADMISSION**

Diary No(s). 261/2025 (XIV)

IA No. 36766/2025 - CONDONATION OF DELAY IN FILING  
 IA No. 36762/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 36769/2025 - INTERVENTION/IMPLEADMENT  
 IA No. 36759/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
 Diary No(s). 866/2025 (XIV)

IA No. 31759/2025 - CONDONATION OF DELAY IN FILING  
 IA No. 31763/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT  
 IA No. 31764/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 31766/2025 - INTERVENTION/IMPLEADMENT  
 IA No. 31757/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
 Diary No(s). 1549/2025 (XIV)

IA No. 18858/2025 - CONDONATION OF DELAY IN FILING  
 IA No. 18862/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 18854/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
 Diary No(s). 1667/2025 (XIV)

IA No. 30073/2025 - CONDONATION OF DELAY IN FILING  
 IA No. 30075/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 SLP(C) No. 2964/2025 (XI)  
 FOR ADMISSION

Diary No(s). 5142/2025 (XIV)  
 FOR ADMISSION and I.R.  
 IA No. 30425/2025 - CONDONATION OF DELAY IN FILING  
 IA No. 30424/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 Diary No(s). 5539/2025 (XIV)

IA No. 32231/2025 - ADDITION / DELETION / MODIFICATION PARTIES  
 IA No. 32230/2025 - CONDONATION OF DELAY IN FILING  
 IA No. 32233/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 32237/2025 - INTERVENTION/IMPLEADMENT  
 IA No. 32229/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
 Diary No(s). 7642/2025 (XIV)

IA No. 43863/2025 - CONDONATION OF DELAY IN FILING  
 IA No. 43860/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 IA No. 43865/2025 - INTERVENTION/IMPLEADMENT  
 IA No. 43854/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 04-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
 HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

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 Mr. Prabhat Ranjan Raj, Adv.  
 Mr. Dhruva Vig, Adv.  
 Mr. Dhruve Vig, Adv.

Mr. Abhinay, AOR  
 Mr. Pooran Chand Roy, Adv.  
 Ms. Deeksha Prakash, Adv.

Mr. Chinmoy Khaladkar, Adv.  
 Mr. Abhinav Agnihotri, Adv.  
 Mr. B. K. Pal, AOR  
 Mr. Sahil Gupta, Adv.

Mr. Dhananjai Jain, AOR

Mr. Ritesh Khare, Adv.  
 Mr. Naveen Rao, Adv.  
 Ms. Namrata Chandorkar, Adv.  
 Mr. Devendra Kumar Shukla, AOR  
 Mr. Kanchan Kumar Jha, Adv.  
 Mr. Rajat Dabas, Adv.  
 Mr. Aditya Rana, Adv.

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 Ms. Suja Joshi, Adv.  
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Mr. Shreshth Nanda, Adv.  
Mr. Aditya Parolia, Adv.  
Mr. Rajesh Kumar, Adv.  
Mr. Piyush Singh, Adv.  
Mr. Akshay Srivastava, Adv.  
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Mr. Vivek Kumar, Adv.  
Ms. Sumbul Ismail, Adv.  
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Mr. Gaurav Goel, AOR

Mr. Himanshu Tyagi, AOR

Mr. Prashant Singh, AOR  
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Mr. Vijender Jain, Adv.  
Mr. Pradeep Dhingra, Adv.  
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Mr. Akshay Srivastava, Adv.  
Mr. Alankrit Bhatnagar, Adv.  
Mr. Anshul Gupta, AOR

Mr. Devansh Srivastava, AOR  
Mr. Nitin Goel, Adv.  
Mr. Mayank Goel, Adv.  
Mr. Akhil Rana, Adv.

Mr. Mrinal Harsh Vardhan, Adv.  
Ms. Rituparna Patra, Adv.  
Ms. Akankrita Sinha, Adv.  
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Ms. C.S. Hema, Adv.  
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Mr. Chand Qureshi, AOR

Mr. Rakesh Kumar, Adv.  
Mr. Ankit Sharma, Adv.  
Mr. Saurabh Mishra, AOR

Mr. Yashvardhan, Adv.

Mr. Piyush Singh, Adv.  
Mr. Neelaksh, Adv.  
Mr. Amritesh Raj, Adv.  
Ms. Anushka Soni, Adv.  
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Mr. Akanksha Tomar, Adv.  
Ms. Akanksha Tomar, Adv.  
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UPON hearing the counsel the Court made the following  
O R D E R

1. The instant batch of petitions concern the disbursement of funds by banks to builders-cum-developers through subvention schemes for various housing development projects in Noida, Greater Noida, Gurugram, and other nearby areas.
2. There are three parties to the subvention schemes - the aggrieved homebuyers, the builders-cum-developers, and the banks/financial institutions. The aggrieved homebuyers are the Petitioners before this court.
3. All the aggrieved homebuyers purchased units in some or the other development projects launched by the builders-cum-developers. Through the subvention scheme, the builders-cum-developers advertised that they would pay the EMI/pre-EMI of the loans taken by the homebuyers to purchase the said units in their development projects, till the specified cut-off taken or till the date of possession, depending on the terms of each tripartite agreement. The homebuyers obtained loans from the respondent-banks.
4. In furtherance of these tripartite agreements, the banks



disbursed majority of the loan amounts to the builders-cum-developers upfront. In 2018 and 2019, when the builders-cum-developers defaulted on the required EMI/pre-EMI payments, the banks began to demand payments from the homebuyers. It is pertinent to note that at the time of demanding payment from them, the homebuyers had not still received possession of their purchased units. In fact, the development projects were still under-construction, incomplete, or had not even begun construction till then. Many of these projects incomplete and to this day, most homebuyers have not been granted possession of their units. Owing to this, in 2020, Corporate Insolvency Resolution Process (in short, "CIRP") proceedings commenced under the Insolvency and Bankruptcy Code, 2016 against the builders-cum-developers, before various National Company Law Tribunals across those regions.

5. Aggrieved by the banks claiming monthly instalments from them, the homebuyers approached the High Court of Delhi for a writ of mandamus, inter alia, directing, among others: (i) the banks to charge EMI/pre-EMI payments from the builders-cum-developers, not the homebuyers; (ii) to refund the already recovered amount to the homebuyers and recover it from the builders-cum-developers; and (iii) the RBI to take strict action against the banks. Parallely, some homebuyers approached the Real Estate Regulatory Authorities and various consumer fora for relief. The High Court, vide a common judgment dated 14.03.2022, dismissed the writ petitions owing to the alternate remedy available before the Real Estate Regulatory Authority.

6. Challenging the same, the homebuyers have approached this Court. The homebuyers allege that: (i) Since the subject matter of the writ petitions concerned public interest and thousands of homebuyers, the writ petitions ought not to have been dismissed by the High Court; (ii) Almost 70-80% of the loan amounts were disbursed by the banks to the builders-cum-developers as 'first tranche,' despite project milestones not being achieved; and (iii) The banks and financial institutions violated several provisions of the 2013 RBI Guidelines when disbursing the amounts as the

disbursal was done without any form of due diligence on behalf of the banks.

7. On 05.11.2024, in order to have a better understanding of the latest stage of construction for the development projects and the large financial sums involved, and to ultimately ensure that reliefs are granted in a timely manner, this Court directed the homebuyers, builders-cum-developers, and banks/financial institutions to furnish the following information by way of compliance affidavits within 4 weeks:

- (i) The status and details of the payments made by the builder-cum-developers to the financial institutions or such payments made by the home-buyers to the financial institutions/builder-cum-developers.
- (ii) The date of offering possession to the home-buyers, where the project is stated to have been completed.
- (iii) The current status of completion of the project, including the details of the Completion Certificate and other statutory certificates granted by the prescribed authorities, along with details of the possession given or offered to the home-buyers.
- (iv) The status of recovery from the home-buyers, namely, whether they have made EMI payments to the banks or not.
- (v) The amenities advertised by the builder-cum developers at the time of launching the project and the status re: completion thereof.
- (vi) The status as to whether the builder-cum developers has undergone CIRP (under IBC) or any other coercive or non-coercive recovery procedure, and the stage of such proceedings.
- (vii) Whether the home-buyers have received any relief or remedial order from the statutory authorities like Real Estate Regulatory Authority (RERA). If so, the details of such orders be also furnished.

8. As a last opportunity, on 07.01.2025, this Court granted the Respondent-banks/financial institutions and builders-cum-developers 4 more weeks to file their compliance affidavits.

9. Despite this Court's repeated instructions, emphasizing

the seriousness of the matter, out of roughly 40 builders-cum-developers and roughly 30 banks/financial institutions, only 9 banks/financial institutions and 5 builders-cum-developers have filed their compliance affidavits for the order dated 05.11.2024.

10. This blatant disregard and ignorance of the Court's directions, coupled with their reluctance in appropriately assisting the Court, hints towards a possible collusion between the builders-cum-developers and the banks/financial institutions.

11. In such circumstances, it may be necessary to constitute a Special Investigation Team (in short, "SIT") to uncover the nexus between the banks/financial institutions and the builders-cum-developers with respect to the development projects where the homebuyers have paid substantial amounts and where the development projects have not even been launched, have not completed construction, or have not begun construction.

12. The Standing Counsel for the Central Bureau of Investigation (in short, "CBI") is directed to remain present in this Court on the next date of hearing for the purpose of constituting an SIT. He may also have instructions as to why the CBI should not be asked to register a case and then proceed to investigate the nexus between the banks and the builders. Alternatively, constitution of a SIT at its own will also be considered by this Court.

13. I.A. No. 3130/2025 in SLP(C) No. 18592/2023, I.A. No. 2913/2025, I.A. No. 3158/2025 and I.A. No. 6808/2025 in SLP (C) No. 18598/2023 and I.A. No. 6968/2025 in SLP (C) No. 693/2024 are allowed in terms of the prayer made.

14. List on 18.03.2025 as a part-heard matter.

15. To be taken up as the first case.

16. Meanwhile, proceedings before the Debt Recovery Tribunals or any other Tribunal may continue. However, no Recovery Certificate shall be executed against the home-buyers.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR

